

(2015) 09 NGT CK 0019

National Green Tribunal Principal Bench New Delhi

Case No: Original Application No. 161 Of 2014

Bharat Jhunjunwala

APPELLANT

Vs

Union Of India And Ors

RESPONDENT

Date of Decision: Sept. 24, 2015

Acts Referred:

- National Green Tribunal Act, 2010 - Section 14(1), 15

Citation: (2015) 09 NGT CK 0019

Hon'ble Judges: Swatanter Kumar, J; U.D. Salvi, J

Bench: Division Bench

Advocate: Panchajanya Batra Singh, U. K. Uniyal, Vishakha Poonia, Rajiv Nanda, Aditya Singh, Pawan Upadhyay, Nishant Kumar, Ardhendumauli Prasad

Final Decision: Disposed Off

Judgement